

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 8431/2026

BINDU KAPOOR (SUSPENDED DIRECTOR) APPELLANT(S)
BLISS ABODE PRIVATE LIMITED

VERSUS

MAMTA BINANI, RESOLUTION RESPONDENT(S)
PROFESSIONAL & ORS.

with

CIVIL APPEAL NO. 8430/2026

O R D E R

Having heard the learned senior counsel appearing for the parties, we find no grounds made out to interfere with the impugned judgment and order dated 29.05.2026 passed by the National Company Law Appellate Tribunal, Principal Bench, New Delhi, in Company Appeal (AT)(Insolvency) Nos. 2040/2025 and 585/2026, confirming the orders of admission under Section 7 of the Insolvency and Bankruptcy Code, 2016.

The appeals are, accordingly, dismissed.

Pending application(s), if any, stand disposed of.

.....J.
(SANJAY KUMAR)

.....J.
(SANJEEV SACHDEVA)

Signature Not Verified
Digitally signed by
Deepak Gupta
Date: 2026.07.31
16:56:58 IST
Reason:

NEW DELHI;
JULY 31, 2026.

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 8431/2026

BINDU KAPOOR (SUSPENDED DIRECTOR) APPELLANT(S)
BLISS ABODE PRIVATE LIMITED

VERSUS

MAMTA BINANI, RESOLUTION RESPONDENT(S)
PROFESSIONAL & ORS.

(FOR ADMISSION, IA No. 179299/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 175970/2026 - STAY APPLICATION)

WITH

C.A. No. 8430/2026 (XVII-B)
(IA No. 175954/2026 - STAY APPLICATION)

Date : 31-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Appellant(s) :

Mr. K. Parameshwar, Adv.
Mr. S. Niranjana Reddy, Sr. Adv.
Mr. Vishnu Kant, AOR
Mr. Abhay Chattopadhyay, Adv.
Mr. Udipto Koushik Sarmah, Adv.
Mr. Kumar Shubham, Adv.
Mr. Vansh Verma, Adv.
Mr. Sai Kaushal Nathulapati, Adv.
Mr. Prasad Hegde, Adv.
Mrs. Rajnandini, Adv.
Mr. Sarthak Singh, Adv.
Mr. Adit Garg, Adv.
Mr. Irasis Acharya, Adv.
Ms. Vallari Kn, Adv.
Ms. Rajnandini, Adv.

For Respondent(s) :

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Ritesh Kumar, Adv.
Mr. Sidhant Kumar Marwah, Adv.
Mr. Jasmeet Singh, Adv.
Mr. Pushpendra Singh Bhadoria, Adv.
Ms. Ruhsheet Saluja, Adv.

Mr. Shivam Sharan, Adv.
Ms. Devika Mohan, Adv.
Mr. Naman Gowda, Adv.
Ms. Lahar Jain, Adv.
Mr. Siddhant Ahirwal, Adv.
Mr. Aakash Nandolia, AOR

Mr. Nakul Dewan, Sr. Adv.
Ms. Aakanksha Nehra, Adv.
Mr. Shubham Jaiswal, Adv.
Ms. Sanya Mann, Adv.
Mr. Soayib Qureshi, AOR

UPON hearing the counsel, the Court made the following
O R D E R

The appeals are dismissed, in terms of the signed order.

Pending application(s), if any, stand disposed of.

(DEEPAK GUGLANI)
DEPUTY REGISTRAR

(PREETI SAXENA)
COURT MASTER (NSH)

(signed order is placed on the file)